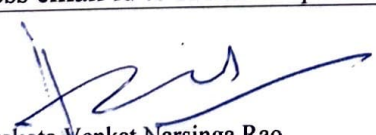


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/s SRI RAVICHANDRA TEXTILES PRIVATE LIMITED OPERATING IN**  
**TEXTILE INDUSTRY AT**  
**PONEENKALLU VILLAGE, TADIKONDA MANDAL, GUNTUR DIST**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sri Ravichandra Textiles Private Limited Pan: AAOCS2563F CIN: U17120AP2010PTC068160
2.	Address of the registered office	Flat.No.2, Saiprakash Apartments Ground Floor, 1St Lane, Vidya Nagar, Guntur, Andhra Pradesh, India, 522007
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Poneenkallu Village, Tadikonda Mandal, Guntur Dist.
5.	Installed capacity of main products/ services	Open Ended Spinning Unit consisting of 6 Nos Rotor Spinning Machines @ 400 Routers in each Machine and total of 2400 Routers and other related machinery. ( Present running Under Job work agreement )
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	E mail at <a href="mailto:cirp.sriravichandratextiles@gmail.com">cirp.sriravichandratextiles@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	E mail at <a href="mailto:cirp.sriravichandratextiles@gmail.com">cirp.sriravichandratextiles@gmail.com</a>
10.	Last date for receipt of expression of interest	18-03-2025
11.	Date of issue of provisional list of prospective resolution applicants	28-03-2025
12.	Last date for submission of objections to provisional list	02-04-2025
13.	Date of issue of final list of prospective resolution applicants	12-04-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-04-2025
15.	Last date for submission of resolution plans	17-05-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.sriravichandratextiles@gmail.com">cirp.sriravichandratextiles@gmail.com</a>

  
Kalvakota Venkat Narsinga Rao,  
Resolution Professional  
Sri Ravichandra Textiles Private Limited (Under CIRP)  
Reg. No. IBBI/IPA-001/IP/P-01361/2018-2019/12130.  
AFA Valid Until :31-12-2025  
Flat No. 103 Balaji Vishwam Vihar Apartment,  
Maduranager, Ramanthapur,  
Hyderabad- 500 013- TS  
Date: 03-03-2025  
Place: Hyderabad.

